

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2653

ANSWERED ON:29.03.2012

REVIVAL OF SICK PSUs

Natrajan Meenakshi

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of functional & sick pharmaceutical Public Sector Undertakings (PSUs);
- (b) whether the Government proposes to provide a boost to these PSUs through upgradation and revival; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) Details of Pharmaceutical Public Sector Undertakings(PSUs) in the country are as under:-

s.No. Name of the PSU Functional/closed Profit making/sick

1. Karnataka Antibiotics & Pharmaceuticals Limited (KAPL), Bangalore (Government Venture) Functional Profit making
2. Rajasthan Drugs & Pharmaceuticals Limited (RDPL), Jaipur (Government Venture) Functional Profit making
3. Hindustan Antibiotics Limited (HAL), Pune Functional Sick
4. Bengal Chemicals & Pharmaceuticals Limited (BCPL), Kolkata Functional Sick
5. Indian Drugs & Pharmaceuticals Limited (IDPL), Gurgaon Functional Sick
6. IDPL (Tamil Nadu) Limited, Chennai (Subsidiary of IDPL) Functional Sick
7. Orissa Drugs & Chemicals Limited, Odisha (Joint Venture of IDPL) Functional Sick
8. Bihar Drugs and Organic Chemicals Limited, Mujaffarpur, Bihar (Subsidiary of IDPL) Closed
9. Bengal Immunity Limited (BIL), Kolkata Closed
10. Smith Stanistreet Pharmaceuticals Limited (SSPL), Kolkata Closed
11. Maharashtra Antibiotics & Pharmaceuticals Limited (MAPL), Nagpur (Joint Venture of HAL) Closed
12. Manipur State Drugs & Pharmaceuticals Limited (MSDPL), Imphal (Joint Venture of HAL) Closed

(b) to (c) Government approved the Rehabilitation Scheme of HAL on 9th March 2006 which inter alia involves Cash Infusion of Rs. 137.59 crore and waiver of past loans and interests thereupon to the extent of Rs. 259.43 crore (as on 31.3.2005). Similarly,

Government of India also approved the Revival Scheme of BCPL on 21st December 2006 which inter alia involves Cash Infusion of Rs. 207.19 crore and waiver of past loans and interests thereupon to the extent of Rs. 233.41 crore (as on 31.3.2005). Revival Scheme of IDPL is under active consideration of this Department.